

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF J MODI VENTURE PRIVATE LIMITED

1.	Name of corporate debtor	J MODI VENTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22 nd November 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai I
4.	Corporate Identity No. of corporate debtor	CIN: U74900MH2011PTC224264
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 201 C Wing, Bldg No 2, Amazon Park, New Link Road, Opp Eskay Resort, Mandapeshwar Mumbai, Borivali West, Maharashtra, India, 400103
6.	Date of closure of Insolvency Resolution Process	08 th September, 2026
7.	Liquidation commencement date of corporate debtor	08 th September, 2026 (Order Received on 17 th September, 2026)
8.	Name and registration number of the insolvency professional acting as liquidator	RSDS Advisory & Restructuring LLP, IBBI/IPE-0176/IPA-2/2025-26/50098 AFA Valid till December 31, 2026
9.	Address and e-mail of the liquidator, as registered with the Board	Eden I-807, SG Highway, Godrej Garden City, Jagatpura, Ahmedabad, Gujarat-382470 Email: ravindra1960_goyal@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	New Mhada EWS Towers, Block 3C, Flat No. 303, Bangurnagar, Goregaon (W), Goregaon West, Mumbai, Mumbai Suburban, Maharashtra – 400104 Email: cirp.jmodi@gmail.com
11.	Last date for submission of claims	01 st October, 2026 (14 th day from the date of receiving admission order)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench ordered the commencement of a Liquidation against **J MODI VENTURE PRIVATE LIMITED** on 08th September, 2026 (Order received by liquidator on September 17th, 2026).

The stakeholders of **J MODI VENTURE PRIVATE LIMITED** are hereby called upon to submit their claims with proof, on or before **01st October, 2026** (14th day from the date of receiving admission order) to the liquidator at the correspondence address mentioned against item No. 10. The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Place: Mumbai
Date: 18.09.2026

Authorized Signatory: Sabbani Maruthi
RSDS Advisory & Restructuring LLP
IBBI/IPE-0176/IPA-2/2025-26/50098

**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF J MODI VENTURE PRIVATE LIMITED

1.	Name of corporate debtor	J MODI VENTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22 nd November 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai I
4.	Corporate Identity No. of corporate debtor	CIN: U74900MH2011PTC224264
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 201 C Wing, Bldg No 2, Amazon Park, New Link Road, Opp Eskay Resort, Mandapeshwar Mumbai, Borivali West, Maharashtra, India, 400103
6.	Date of closure of Insolvency Resolution Process	08 th September, 2026
7.	Liquidation commencement date of corporate debtor	08 th September, 2026 (Order Received on 17 th September, 2026)
8.	Name and registration number of the insolvency professional acting as liquidator	RSDS Advisory & Restructuring LLP, IBBI/IPE-0176/IPA-2/2025-26/50098 AFA Valid till December 31, 2026
9.	Address and e-mail of the liquidator, as registered with the Board	Eden I-807, SG Highway, Godrej Garden City, Jagatpura, Ahmedabad, Gujarat-382470 Email: ravindra1960_goyal@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	New Mhada EWS Towers, Block 3C, Flat No. 303, Bangurnagar, Goregaon (W), Goregaon West, Mumbai, Mumbai Suburban, Maharashtra – 400104 Email: cirp.jmodi@gmail.com
11.	Last date for submission of claims	01 st October, 2026 (14 th day from the date of receiving admission order)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench ordered the commencement of a Liquidation against **J MODI VENTURE PRIVATE LIMITED** on 08th September, 2026 (Order received by liquidator on September 17th, 2026).

The stakeholders of **J MODI VENTURE PRIVATE LIMITED** are hereby called upon to submit their claims with proof, on or before **01st October, 2026** (14th day from the date of receiving admission order) to the liquidator at the correspondence address mentioned against item No. 10. The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Authorized Signatory: Sabbani Maruthi
RSDS Advisory & Restructuring LLP
IBBI/IPE-0176/IPA-2/2025-26/50098

Place: Mumbai
Date: 18.09.2026

**फॉर्म बी
जाहीर घोषणा**

(इन्सॉल्व्हन्सी अॅण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (परिसमापन प्रक्रिया)
रेग्युलेशन्स, २०१६ चे नियम १२ अन्वये)

जे मोदी व्हेन्चर प्रायव्हेट लिमिटेडच्या धनकोंचे लक्ष वेधण्याकरिता

१	कॉर्पोरेट ऋणकोचे नाव	जे मोदी व्हेन्चर प्रायव्हेट लिमिटेड
२	कॉर्पोरेट ऋणकोची स्थापना तारीख	२२ नोव्हेंबर २०११
३	ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट ऋणकोची स्थापना/नोंदणीकरण झाले आहे	कंपनी निबंधक - मुंबई १
४	कॉर्पोरेट ऋणकोचे कॉर्पोरेट ओळख क्र.	सीआयएन: U74900MH2011PTC224264
५	कॉर्पोरेट ऋणकोचे नोंदणीकृत कार्यालय व प्रधान कार्यालयाचा (काही असल्यास) पत्ता	नोंदणीकृत कार्यालय: २०१ सी विंग, इमारत क्र. २, अॅमेझॉन पार्क, न्यू लिंक रोड, एस्के रिसॉर्ट समोर, मंडपेश्वर, मुंबई, बोरिवली पश्चिम, महाराष्ट्र, भारत, ४००१०३
६	दिवाळखोरी ठराव प्रक्रिया बंद करण्याची तारीख	०८ सप्टेंबर २०२६
७	कॉर्पोरेट ऋणकोंची परिसमापन प्रारंभ तारीख	०८ सप्टेंबर २०२६ (आदेश १७ सप्टेंबर, २०२६ रोजी प्राप्त झाली)
८	परिसमापक म्हणून कार्यरत दिवाळखोरी अधिकाऱ्याचे नाव व नोंदणी क्रमांक	आरएसडीएस अॅडव्हायजरी अॅण्ड रिस्ट्रक्चरिंग एलएलपी एएफए वैधता ३१ डिसेंबर २०२६ पर्यंत IBBI/IPE-0176/IPA-2/2025-26/50098
९	मंडळासह नोंदणीकृत प्रमाणे परिसमापकाचे पत्ता व ई-मेल	ईडन आय-८०७, एसजी हायवे, गोदरेज गार्डन सिटी, जगतपुरा, अहमदाबाद, गुजरात-३८२४७० ईमेल: ravindra1960_goyal@yahoo.co.in
१०	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचे पत्ता व ई-मेल	न्यू म्हाडा ईडब्ल्यूएस टॉवर्स, ब्लॉक ३सी, फ्लॅट क्र. ३०३, बांगूरनगर, गोरेगाव (प), गोरेगाव पश्चिम, मुंबई, मुंबई उपनगर, महाराष्ट्र - ४००१०४ ईमेल: cirp.jmodi@gmail.com
११	दावा सादर करण्याची अंतिम तारीख	०१ ऑक्टोबर २०२६ (प्रवेश आदेश मिळाल्याच्या तारखेपासून १४ वा दिवस)

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई खंडपीठाने दिनांक ०८ सप्टेंबर, २०२६ रोजी **जे मोदी व्हेन्चर प्रायव्हेट लिमिटेड** विरुद्ध परिसमापन सुरू करण्याचा आदेश दिला आहे (आदेश परिसमापकाला दिनांक १७ सप्टेंबर, २०२६ रोजी प्राप्त झाला).

जे मोदी व्हेन्चर प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे आवाहन करण्यात येत आहे की त्यांनी त्यांचे दावे पुराव्यासह, ०१ ऑक्टोबर, २०२६ रोजी किंवा त्यापूर्वी (प्रवेश आदेश मिळाल्याच्या तारखेपासून १४ वा दिवस) आयटम क्र. १० समोर नमूद केलेल्या पत्रव्यवहाराच्या पत्त्यावर परिसमापकाकडे सादर करावेत.

वित्तीय धनकोंनी त्यांचे दावे पुराव्यासह ईलेक्ट्रॉनिक माध्यमातूनच सादर करावेत. इतर सर्व धनको पुराव्यासह वैयक्तिकरित्या, पोस्टाने किंवा ईलेक्ट्रॉनिक माध्यमातून दावे सादर करू शकतात.

दाव्यांचा खोटा किंवा दिशाभूल करणारा पुरावा सादर केल्यास दंड आकारला जाईल.

सही/-

अधिकृत स्वाक्षरी: सब्बानी मारुथी

आरएसडीएस अॅडव्हायजरी अॅण्ड रिस्ट्रक्चरिंग एलएलपी

IBBI/IPE-0176/IPA-2/2025-26/50098

ठिकाण: मुंबई

दिनांक: १८.०९.२०२६